

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

109(ND) 2015

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Sh. Sanjeev Jain & Anr Vs.M/s Angel Buildcon
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Nikhil Jain, Advocate

For the Respondent: Mr. Praveen Kumar Mittal, Ms. Nibruti Samal and Mr.
Aman Kalra, Advocates

ORDER

Ld. Counsels for both the parties confirm that a compromise has been arrived at through the Memorandum of Understanding is still to be signed. In view of the same, they pray for an adjournment.

At their request adjourned to 27th February, 2018.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**